

(2)

**Original Application No. 546 of 2007**

**05/07/2007**

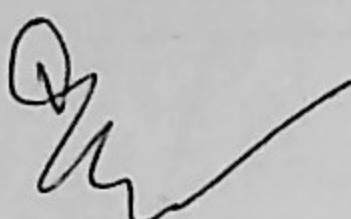
**Hon'ble Mr. Ashok S. Karamadi, J.M.**

**Hon'ble Mr. K.S. Menon, A.M.**

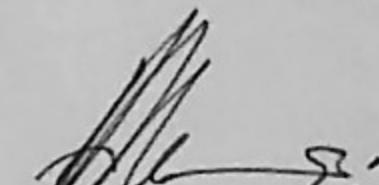
Even in the revised call there is no representation from the side of the applicant. It is seen from the proceedings that when this application was filed on 22.05.2007 Office has noticed certain defects. The defects are as under: -

- [i] Paging not done properly in second copy.
- [ii] Not in proper form.

Subsequently when the matter was listed on 25.05.2007, there is no representation even on the second call and the matter was adjourned for today. Today also, there is no representation from the side of the applicant. Having regard to the fact that the Office defects are not rectified inspite of giving opportunities to set right the same and also there is no representation from the side of the applicant, this O.A. is dismissed as a defective one.



A.M.



J.M.

/M.M./